

Laxmi Aggarwal Vs ITO

Court: Income Tax Appellate Tribunal (Delhi SMC Bench)

Date of Decision: Feb. 12, 2024

Acts Referred: Income Tax Act, 1961 " Section 69A, 115BBE

Hon'ble Judges: Shamim Yahya, (AM)

Bench: Single Bench

Advocate: Vijay Singhal, Om Prakash

Final Decision: Allowed

Judgement